GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA UNSTARRED QUESTION NO. 1342 TO BE ANSWERED ON 09.12.2021

Compensatory afforestation fund utilization

1342. SHRI BIKASH RANJAN BHATTACHARYYA:

Will the MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) list of compensatory afforestation fund utilisation for the year 2017-18,2018-19, 2019-20, 2020-21 and 2021-22, State-wise and project-wise; and
- (b) steps that have been taken by Government in case of the failure in any particular projects under Compensatory Afforestation Fund Management and Planning Authority (CAMPA)?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ASHWINI KUMAR CHOUBEY)

- (a) State-wise utilisation of Compensatory Afforestation Fund for the year 2017-18, 2018-19, 2019-20 and 2020-21 against the approved Annual Plan of Operations (APO) of respective State CAMPAs is attached at **Annexure-I**.
- (b) CAMPA fund is mainly utilized for compensating loss of forest and improving the quality of forest. These activities require maintenance for a period of five to ten years depending on species to be planted, the edaphic factors and climatic conditions of the site. During this period State Forest Departments regularly monitor the plantation and carry out remedial measures e.g. gap planting, wherever required.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF RAJYA SABHA UNSTARRED QUESTION NO. 1342 DUE FOR REPLY ON 09.12.2021 BY SHRI BIKASH RANJAN BHATTACHARYYA REGARDING 'COMPENSATORY AFFORESTATION FUND UTILIZATION'

2 A1 3 A1	State/UT ndaman & Nicobar ndhra Pradesh runachal Pradesh ssam	Year 2017-18 0.84 71.09	Year 2018-19 0.64 109.50	Year 2019-20	Year 2020-21
2 At 3 At	ndhra Pradesh runachal Pradesh	71.09		0.01	
3 Aı	runachal Pradesh		109.50		0.17
		176	107.00	87.39*	43.89#
Λ Λο	ssam		5.38	166.20	Not reported
 A3		33.36	37.30	32.56	24.07
5 Bi	ihar	33.21	36.28	125.39	183.20
6 Cł	handigarh	1.13	1.27	Not reported	
7 Cł	hhattisgarh	197.10	443.85	449.31	309.17
8 De	elhi	1.15	1.73	0.03	0.03
9 G	oa	1.39	1.99	6.86	23.29
10 Gu	ujarat	63.88	152.34	118.50	169.85
11 Ha	aryana	62.30	122.52	60.32	124.34
12 Hi	imachal Pradesh	105.21	128.24	88.50	119.49
13 Jai	mmu & Kashmir	118.24	77.54	113.51	112.61
14 Jh	arkhand	137.52	239.46	223.57	215.43
15 Ka	arnataka	81.67	88.74	104.14	169.77
16 Ke	erala	6.02	7.84	Not reported	10.88
17 M	adhya Pradesh	145.36	287.67	343.15	476.06
18 M	aharashtra	194.01	217.74	179.67	236.58
19 M	anipur	19.50	24.85	30.36	28.40
20 M	eghalaya		Not reported		16.91
	izoram	6.10	8.30	0.00	9.29
22 O	disha	511.83	Not reported	543.00	675.45
23 Pu	ınjab	59.19	81.27	64.73	128.59
	ajasthan	175.59	132.82	80.09	186.68
25 Sil	kkim	4.48	10.13	36.04	47.72
26 Ta	amil Nadu	7.13	3.80	0.56	Not reported
27 Te	elangana	137.61	213.19	260.60	378.45
28 Tr	ripura	6.93	12.86	17.38	16.89
29 Ut	tar Pradesh	97.66	194.92	180.69	252.19
30 Ut	ttarakhand	90.16	119.09	124.00	251.46
31 W	est Bengal	9.14	25.36	13.53	8.25

^{*}Does not include the pending payments of Rs. 13.32 crore for works done in 2019-20. #Does not include the pending payments of Rs. 16.68 crore for works done in 2020-21.